

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCHES "G" : DELHI

BEFORE SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER  
AND  
SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

ITA.No.4458/Del./2017  
Assessment Year 2008-2009

M/s. Sidhartha Rubber Pvt. Ltd., T-306, Vikas Chamber, D-Block, Central Market, Prashant Vihar, New Delhi – 110 034. PAN AAICS 5291 A	vs.	The DCIT, Circle – 23 (1), C.R. Building, New Delhi.
(Appellant)		(Respondent)

For Assessee :	-None-
For Revenue :	Shri Abhishek Kumar, Sr. DR

Date of Hearing :	09.11.2022
Date of Pronouncement :	09.11.2022

**ORDER**

**PER ANIL CHATURVEDI, A.M. :**

This appeal filed by the Assessee is directed against the Order of the Ld. CIT(A)-15, Delhi, dated 28.03.2017 in Appeal No.162/16-17 relating to the A.Y. 2008-09.

2. During the course of hearing, none appeared on behalf of the assessee.

3. The Ld. D.R. on the other hand, at the very outset, submitted that the assessee has opted for settlement of the disputed tax amount under VIVAD SE VISHWAS SCHEME, 2020 and the Department also issued Form No.5, which is placed on record.

4. **In view of the above, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on 09.11.2022

Sd/-  
(ANUBHAV SHARMA)  
JUDICIAL MEMBER

Sd/-  
(ANIL CHATURVEDI)  
ACCOUNTANT MEMBER

Delhi, Dated 09<sup>th</sup> November, 2022

VBP/-

Copy to

1.	The appellant
2.	The respondent
3.	CIT(A) concerned
4.	CIT concerned
5.	D.R. ITAT 'G' Bench, Delhi
6.	Guard File.

// By Order //

Assistant Registrar : ITAT Delhi Benches :  
 Delhi.

Date of dictation on	09.11.2022
Date on which the typed draft order is placed before the dictation Member	09.11.2022
Date on which the approval draft comes to the Sr. PS	09.11.2022
Date on which the fair order is placed before the Dictation member for pronouncement	09.11.2022
Date on which the fair order comes back to the Sr. P.S.	09.11.2022
Date on which the final order is uploaded on the website of ITAT	09.11.2022
Date on which the file goes to the Bench Clerk	09.11.2022
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order.	